

[Print](#)**Defective Case Register from 2026-08-03 to 2026-08-03**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/19487/2026	BRAJA KISHORE PANDA	2026-08-03	1. Synopsis and Date chart not alphabetic paginated in Index.2. C.Copy of F.I.R and order dated 06.04.2026 to be filed.
2	D-WP(C)/33686/2026	RAMA CHANDRA JENA	2026-08-03	Page no. 24 not neat.
3	D-WP(C)/34572/2026	PRAVASH CHANDRA JENA	2026-08-03	Page nos. 62 and 63 not neat
4	D-WP(C)/34716/2026	LALITENDU MISHRA	2026-08-03	Page 34 and 35 not legible.
5	D-EXP/35322/2026	SURYA PRATAP DEO	2026-08-03	1. C. copy of order not filed. 2.Op no. 3 in EXP. not party in wp (c). i) Page no 8 not properly scan. ii) page no. 9 not available. iii) Op no. 3 in EXP. not party in wp (c). iv) Year of wp(c) repeat no para no.1. v) Put up for SR after removal of defects.
6	D-WA/35196/2026	SIDHESWAR MALLIK	2026-08-03	Status of the parties not furnished
7	D-WP(C)/33612/2026	ANURAG PATI	2026-08-03	1. Name of Village not mentioned in the address of Pet. in CT. 2. Para 11 incomplete. 3. Neat and legible copy of Ann.1 be filed
8	D-WP(C)/33796/2026	SUBHASIS MOHAPATRA	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-WP(C)/35315/2026	DILLIP KUMAR MOHAPATRA	2026-08-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Page no. 47 not available.L.T.I not attested in Vnama.
10	D-CMP/34865/2026	TUSAR KUMAR MISHRA	2026-08-03	14-NOT PROPERLY INDEXED.
11	D-WP(C)/32231/2026	MAMTA TRIPATHY	2026-08-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned affidavit in the I.A
12	D-ABLAPL/22921/2026	PITAMBAR JENA	2026-08-03	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025 Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Hologram of Rs.50/- not affixed in V.nama
13	D-WP(C)/35353/2026	BAIDHAR SAHOO	2026-08-03	Date of copy of order vide annex-5 not tally with Index.

14	D-WP(C)/32654/2026	BIJAY KUMAR BEHERA	2026-08-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
15	D-CRLMC/17160/2026	PRADEEP KUMAR PARIDA	2026-08-03	1. As per impugned order under Annexure-1,S.T.case No. not mentioned in the Prayer
16	D-WP(C)/34835/2026	BHASKAR CHANDRA PANDA	2026-08-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration.
17	D-CRLMC/22980/2026	SUBHRAJEET SAHOO	2026-08-03	1. C.Copy of impugned order dated 15.11.2025 vide Annexure-1 to be filed.
18	D-WP(C)/35399/2026	JAGAJIBAN PRADHAN	2026-08-03	Page nos 25 and 26 not neat.
19	D-CRLMC/22321/2026	SANGRAM MISHRA	2026-08-03	Nomenclature,Name of both parties and signed of petitioners 3 and 4 not furnished in V>Nama.
20	D-WP(C)/33259/2026	SURYAKANTA DASH	2026-08-03	4-AFFIDAVIT/VERIFICATION NOT PROPER.
21	D-WP(C)/35393/2026	SAIBRATA RATH	2026-08-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of Ann.17 in Index not correct. 2. Date of Ann.11 in Index and Para 12 not correct.
22	D-CRLMC/19215/2026	RAKESH KUMAR MALLICK	2026-08-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. C.Copy of F.I.R. to be filed
23	D-WP(C)/34953/2026	AKSHAYA KUMAR NAYAK	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Prayer of the petition not attested by the Advocate.
24	D-CONTC/31880/2026	ADV.	2026-08-03	i) Year of the wp(c) no. not correct in prayer of the petition.
25	D-CMP/34798/2026	PABITRA KUMAR BEHERA	2026-08-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
26	D-CONTC/31871/2026	ADV.	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
27	D-WA/24766/2026	TAPAN KUMAR BISWAL	2026-08-03	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. Provision of law not correctly furnished in I.A. 1902/2026.
28	D-BLAPL/22803/2026	MANORANJAN DAS	2026-08-03	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any

				other criminal case or not. If yes, particulars and decisions thereof to be furnished
29	D-BLAPL/22858/2026	DIPTI RANJAN BHOKTA	2026-08-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Name of village of the victim mentioned in Annexure-1(pg.10) be redacted. 4.Name and details of victim mentioned in Annexure-2(pg.14) be redacted.
30	D-WA/35065/2026	CHANDAN SAMANTARAY	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 0.25/- to be paid 2.Op no. 4 and 5 in wp (c) are not made party in appeal memo. 3. i) Status of respondent not furnished. ii) Detail address of respondent not furnished. iii) Legible copy of page no. 71 to be filed. iv) Put up for SR after removal of defects.
31	D-WP(C)/35155/2026	AMIYA KUMAR TARAI	2026-08-03	1. Address of Pet. incomplete
32	D-WP(C)/35157/2026	AMIYA KUMAR TARAI	2026-08-03	1. Address of Pet. incomplete
33	D-WP(C)/33591/2026	DINESH KUMAR PANDA	2026-08-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A and also paragraph not correctly mentioned.
34	D-WA/35082/2026	DEBASISH TRIPATHY,A.G.A	2026-08-03	Para no. not correctly furnished in appeal memo
35	D-WA/35193/2026	SIDHESWAR MALLIK	2026-08-03	Status of the parties not furnished
36	D-BLAPL/22844/2026	MANAS KUMAR CHAND	2026-08-03	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also

				mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
37	D-CRLMC/22745/2026	ADYASIDHI MISHRA	2026-08-03	1. Certified copy of order dated 01.08.2024 passed by the Learned J.M.F.C.-II Cuttack in Crl. Misc. case No.289/2022 not filed.
38	D-CRLMC/22826/2026	ABHIMANYU PARIDA	2026-08-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures 1 and 2 be kept in cover.C.copy of FIR not filed.
39	D-WP(C)/35380/2026	KUNAL KUMAR SWAIN	2026-08-03	1. Neat and legible copy of Ann.3 be filed
40	D-WP(C)/35656/2026	SAMEER KUMAR DAS	2026-08-03	Page nos. 24 and 26 not available.
41	D-WP(C)/35272/2026	CHANDAN MISHRA	2026-08-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner not tally with cause title and affidavit.
42	D-BLAPL/23050/2026	BIBHUTI BHUSAN BEHERA	2026-08-03	1.Year of C.T.case wrongly mentioned in C.title AND P.S. case wrongly mentioned in entire petition. 2.Paragraphs not properly mentioned in petition as well as in declaration of affidavit.
43	D-CRLMP/23086/2026	SUSANTA KUMAR BARAL	2026-08-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid.
44	D-WP(C)/35364/2026	BAIDHAR SAHOO	2026-08-03	Date of copy of order vide annex-5 not tally with Index.
45	D-CRLMC/20581/2026	PRABHAKAR SABAT	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
46	D-WP(C)/35067/2026	DHANANJAYA MUND	2026-08-03	1. Page no.15 not legible
47	D-WP(C)/35164/2026	AMIYA KUMAR TARAI	2026-08-03	1. Address of Pet. incomplete
48	D-CRLMC/19302/2026	LAXMIDHAR MAHAPATRA	2026-08-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further S.R.
49	D-WP(C)/35162/2026	AMIYA KUMAR TARAI	2026-08-03	1. Address of Pet. incomplete
50	D-LAA/33874/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-08-03	1.C.Copy/ Free Copy Not Filed. Put up for further S.R after filing the C.Copy for computing the period of limitation.
51	D-WP(C)/35294/2026	SANGRAM JENA	2026-08-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.27 not neat and legible

52	D-CRLA/21252/2026	RAMANI KANTA PATTANAIK	2026-08-03	Put up SR after redacting name of victim/ Informant relatives / School address from petition and Annex-1 and kept sealed cover.
53	D-WP(C)/35154/2026	AMIYA KUMAR TARAI	2026-08-03	1. Address of Pet. incomplete
54	D-CONTC/31865/2026	ADV.	2026-08-03	i) Year of the wp(c) no. not correct in index, date chart, synopsis , reference certificate, para 1 2 5 and prayer of the petition.
55	D-WP(C)/33918/2026	JAJATI KESHARI KHUNTIA	2026-08-03	1. Description of Ann.1 in Index and para 3 not correct
56	D-CONTC/31857/2026	ADV.	2026-08-03	i) Father name of the deponent mismatched in affidavit.
57	D-BLAPL/19689/2026	BHABANI SANKAR MISHRA	2026-08-03	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 be submitted in a sealed cover and a redacted version for SR. 2. Name and other details of Informant or victim and relation appearing if any in entire petition including Annexures be redacted. 3. As per High Court Notification No.1316/R dated 5.12.2025 published in Odisha Gazette vide No.5756 dated 8.12.2025 in every application for bail presented to the High Court the petitioner shall state whether similar application has or has not been made to the Supreme Court, and if made, shall state the result thereof. The petitioner/applicant shall also mention whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. Resubmit for SR after removal of defects.
58	D-WP(C)/33596/2026	DURGA PRASAD PATTANAIK	2026-08-03	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-WP(C)/32644/2026	JNANESH MOHANTY	2026-08-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 196 and 198 not neat.
60	D-CRLMC/17179/2026	ANIRUDHA DAS	2026-08-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Welfare fee of Rs.50/- not paid in V.nama.
61	D-CMP/35217/2026	PRASANNA KUMAR RATH	2026-08-03	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
62	D-WP(C)/35050/2026	KUNAL KUMAR SWAIN	2026-08-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in affidavit does not tally with cause title
63	D-CRLMC/22993/2026	SATYA SMRUTI MOHANTY	2026-08-03	C.COPY NOT FILED

64	D-BLAPL/22788/2026	BHARAT BHUSAN ROUTRAY	2026-08-03	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished
65	D-CRLMC/19476/2026	MANAS KUMAR CHAND	2026-08-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Petitioner no.2 not executed in V.nama
66	D-CRLREV/22670/2026	SURYAKANTA DWIBEDI	2026-08-03	1.Authentication fee Rs 1. 10/- not paid 2. 1 Annex-1 not mentioned in petition. 3 - CRLMC mentioned instead CRLREV in prayer part.
67	D-OTAPL/31472/2026	PRASENJEET MOHAPATRA (SR. STANDING COUNSEL)	2026-08-03	being aggrieved not furnished
68	D-ABLAPL/23005/2026	SASWAT KUMAR ACHARYA	2026-08-03	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025 Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Occupation of the deponent and paragraphs not mentioned in Affidavit.
69	D-CONTC/31885/2026	BASUDEV BARIK	2026-08-03	i) Annexure-2 not mentioned in body of the petition and page no. 31.
70	D-CRLMC/19970/2026	RAMESH CHANDRA MAHARANA	2026-08-03	1. Name of the Informant/Victim to be redacted in Page no.12.
71	D-ABLAPL/23026/2026	DEBASIS PRUSTY	2026-08-03	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025 Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any

				other criminal case or not. If yes, particulars and decisions thereof to be furnished.
72	D-WP(C)/33950/2026	NIKUNJA KUMAR ROUT	2026-08-03	1. Name of OP NO.1 not proper
73	D-WP(C)/32275/2026	BINOD KUMAR HATI	2026-08-03	1. Annexure-4 not legible and information wrongly furnished in index
74	D-BLAPL/23190/2026	GURUPRASAD BEHERA	2026-08-03	page no.10 partially legible.
75	D-MSA/30543/2026	HARAPRASAD PANDA	2026-08-03	1. Period of Delay 09 days.I.A for condonation of delay Not Filed. 2. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. 3.Valuation AND C.Fee Payable not furnished
76	D-CRLMC/22326/2026	AMLAN SHAKTI PAUL	2026-08-03	C.COPY NOT FILED.
77	D-CRLMC/19493/2026	BRAJA KISHORE PANDA	2026-08-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Signature of the petitioner no.4 in V.nama does not tally with cause title.3. C.Copy of F.I.R. and order dated 06.04.2026 to be filed.
78	D-WP(C)/34822/2026	ALOK KUMAR MOHAPATRA	2026-08-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the petition.2. Paragraph no. not correctly furnished in declaration
79	D-BLAPL/23192/2026	ASUTOSH TRIPATHY	2026-08-03	1.page nos. 7 and 10 partially legible. 2 D.C.fee Rs.50/- to be paid on v.nama and Dist. not maintained in the stamp of Notarial.
80	D-ABLAPL/23024/2026	KISHORE CHANDRA RAJGURU MOHAPATRA	2026-08-03	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025 Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished
81	D-WP(C)/33592/2026	DINESH KUMAR PANDA	2026-08-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A and also Paragraph not correctly mentioned
82	D-CRLMC/20606/2026	AJIT KUMAR PANDA	2026-08-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
83	D-WP(C)/31045/2026	ANJAN KUMAR BISWAL	2026-08-03	Page - 14 not legible
84	D-WP(C)/31951/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-08-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Date of copy of order vide annex-1 not tally with Index. Page 44 46 48 AND 50 not neat
85	D-WP(C)/35312/2026	KAJAL SAHOO	2026-08-03	1. Receipt Showing Serv. copy To ct not Filed. 2. Address of OP No.2 incomplete. 3. Page 42 not properly filed.
86	D-WP(C)/35278/2026	SUKANTA KUMAR MISHRA	2026-08-03	Annexure-1 not legible
87	D-CRLMC/19293/2026	SURYASNATA MOHAPATRA	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
88	D-WP(C)/34770/2026	EKTA AGARWAL	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-WP(C)/35333/2026	PRASANTA KUMAR SATAPATHY	2026-08-03	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. D.c.Fee of Rs.6/- not paid. Serial no-3 not correctly mentioned in the affidavit
90	D-CRLMP/22491/2026	BIBHUTI BHUSAN DASH	2026-08-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
91	D-WP(C)/31918/2026	LALIT KUMAR MAHARANA	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Paragraph not mentioned in the affidavit.
92	D-WP(C)/34711/2026	BIJAYA KUMAR PARIDA 2	2026-08-03	ANNEXURES -1 2 and 3 not page marked.
93	D-ABLAPL/23200/2026	PURNA CHANDRA MOHARANA	2026-08-03	vernacular certificate not properly furnished
94	D-WP(C)/35140/2026	PRASANTA KUMAR MISHRA	2026-08-03	1. Page marking of Ann.6 not correct.
95	D-CRLMP/21145/2026	BYOMAKESH TRIPATHY	2026-08-03	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED.
96	D-ABLAPL/23080/2026	ADITI HOTA	2026-08-03	In Index, Annexure-1 mentioned as copy of complaint petitions, but FIR copy filed. Similarly, Annexure-2 mentioned as copy of FIR, but complaint petitions filed.
97	D-WP(C)/35375/2026	KUNAL KUMAR SWAIN	2026-08-03	1. Neat and legible copy of Ann.3 be filed.
98	D-CONTC/30054/2026	SANTOSH KUMAR DWIVEDY	2026-08-03	i) Date of order mentioned in sl. no. 4 and 5 of index and Book mark not tally with annexure- 1 and 2 respectively.
99	D-CONTC/31884/2026	BASUDEV BARIK	2026-08-03	i) Annexure-2 not mentioned in the body of the petition.
100	D-BLAPL/22494/2026	JNYANANANDA PANDA	2026-08-03	Lower Court case No. C.T. No.64 of 2026(Sessions) presently pending before the Court of Sessions Judge which is not correctly mentioned in petition
101	D-CMP/35388/2026	JITENDRA SAMANTARAY	2026-08-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				vernacular certificate in IA not furnished
102	D-CRLMP/22909/2026	PRANAYA KUMAR MAHARAJ	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-WP(C)/33611/2026	JAGAJIBAN PRADHAN	2026-08-03	1. In address of Pet. No.1 and 2 two PS shown. 2. Para 3 not marked in IA and Pet. No.3 has declared himself as Pet. NO.2
104	D-WP(C)/35321/2026	JYOTI RANJAN KHUNTIA	2026-08-03	1. Date of Ann.1 in Index not correct.
105	D-CRLMC/20508/2026	HEMANTA KUMAR MUND	2026-08-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Certified copy of Annex-1 not filed
106	D-WA/35195/2026	SIDHESWAR MALLIK	2026-08-03	Status of the parties not furnished
107	D-WP(C)/35037/2026	PRAGYAN PARAMITA MOHANTY	2026-08-03	Age of the petitioner no-4 not mentioned in the cause title.
108	D-WP(C)/33872/2026	SRIKANTA KU. NATH	2026-08-03	Page no. 14 not neat.
109	D-CONTC/29392/2026	ADV	2026-08-03	i) Age of the deponent mismatched in affidavit
110	D-WA/34725/2026	AISHWARYA DASH,A.S.C	2026-08-03	1.C. copy of impugned order filed without last page. Put up for SR after filing of last page of c. copy.
111	D-CRLMC/20412/2026	SARAT CHANDRA MEKAP	2026-08-03	1. Page no.9 Annex-1 not exhibited. 2. certified copy of annexure -2 not filed. 3. HBAWF fee Rs.50/- to be paid on v.name
112	D-BLAPL/22852/2026	SATYA RANJAN MULIA	2026-08-03	1.Reference Certificate not properly furnished. 2.As per High Court Notification dated 5.12.2025,Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished. 3.Annexure-2 mentioned in Index not furnished in averment.
113	D-RVWPET/35382/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Op no. 5 in wp (c) not made party in Rvwpet. ii) Detail address of petitioner no. 3 to be furnished in cause title.
114	D-CRLMC/19262/2026	NAND KISHORE ROUT	2026-08-03	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Serial No.of the Opp.Party not furnished in the cause title. 2. Mobile number of the Informant/Victim to be redacted in page no.10

115	D- CONTC/35325/2026	ADV.	2026-08-03	i) Sl. no. 5 of the affidavit not correct .ii).Annexure-3 marked 2times in the body of the petition iii) Annexure-4 not marked in body of the petition
116	D-WP(C)/31954/2026	RABINDRA KUMAR PATNAIK	2026-08-03	1. Description of item at Sl.3 of Index not correct. 2. Page marking of Ann.3 in Index not correct. 3. Occupation of Deponent not mentioned.
117	D- CRLMC/22914/2026	SUJATA JENA, (SR.ADV.)	2026-08-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the name of victim / informant from the petition and Annexures. 2. Name of the victim / informant need not be disclosed in connection with annex-1 3 5 6 and kept in closed cover. 3. Redacted xerox copy of Annex-1 3 5 and 6 to be filed.
118	D-WP(C)/32355/2026	ASHOK KUMAR MOHAPATRA	2026-08-03	Copy of order vide annex-1 not tally with Index.
119	D-WP(C)/35236/2026	BISWABIHARI MOHANTY	2026-08-03	Annexure 15 not mentioned in averment.
120	D-WP(C)/33947/2026	RABINDRA NATH PRUSTY	2026-08-03	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Ann. No. in Para 13 not correct. 2. Ann. 7 and 8 not attested.
121	D-CMP/34869/2026	BISHNU PRASAD RATH	2026-08-03	14-NOT PROPERLY INDEXED. Put up for further S.R after rectification
122	D- CRLMC/22468/2026	AMULYA RATNA PANDA	2026-08-03	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 be kept in order
123	D-WP(C)/33953/2026	NIKUNJA KUMAR ROUT	2026-08-03	1. Page marking of Ann. 3 to 5 in Index not correct. 2. Name of OP No.1 not proper. 3. Description of Ann.2 in Para 5 not correct
124	D- TRP(C)/35270/2026	BISWAJEET PRADHAN	2026-08-03	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
125	D-WP(C)/34384/2026	SUBHADUTTA ROUTRAY	2026-08-03	Address of Petitioners 2 and 4 not mentioned in Cause title.
126	D- CONTR/18323/2026	ADV	2026-08-03	Put SR after filing detail cause title in CRLMC-784/ 2026
127	D-WP(C)/32350/2026	ASHOK KUMAR MOHAPATRA	2026-08-03	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 7 not neat.

128	D-WP(C)/34728/2026	ASHOK KUMAR PANIGRAHI	2026-08-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
129	D-WP(C)/34694/2026	SATYAJIT MUKHERJEE	2026-08-03	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Signature of the petitioner No.1 in V.nama not tally with cause title.
130	D-WP(C)/33126/2026	DINESH KUMAR PANDA	2026-08-03	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit and also I.A.
131	D-WP(C)/33853/2026	PRASANTA KUMAR SATAPATHY	2026-08-03	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 123 12 not neat.D.C.Fee of Rs.30/- not paid.All petitioners not signed Vnama
132	D-WP(C)/33712/2026	ABINASH NAYAK	2026-08-03	Annexure not mentioned in page no.28.
133	D-CRLMP/21326/2026	TUSAR KANTA SAHOO	2026-08-03	20-VERNACULAR CERTIFICATE NOT FURNISHED.
134	D-WP(C)/35392/2026	SOURAV SUMAN BHUYAN	2026-08-03	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
135	D-MACA/25165/2026	AMIT KUMAR NATH	2026-08-03	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Court Fee Rs. 7970 / payable , not paid, 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2 / not paid

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 03-08-2026 (CASES FILED BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CONTC/10650/2023	CONTC/10650/2023	BISWARANJAN DAS	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	CONTC/10644/2023	CONTC/10644/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	CONTC/10676/2023	CONTC/10676/2023	ADV.	5. SECOND COPY OF PETITION NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	CONTC/10645/2023	CONTC/10645/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	CONTC/10683/2023	CONTC/10683/2023	ADV.	6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.